

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

28. C.P.(IB) -297(MB)/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 25.06.2024**

NAME OF THE PARTIES:- IA 1016/2024 Anil Kashi Drolia
IN THE MATTER OF
Bank of Maharashtra
V/s
Mr. Vivek Kawade

**Section: Application under any other provisions - IBC U/s 95(1) of Insolvency and
Bankruptcy Code, 2016**

ORDER

Counsel, Rahul Darji appeared for the RP through VC. List this matter on **27.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)